

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1271**

TO BE ANSWERED ON THE 9TH FEBRUARY, 2021/ MAGHA 20, 1942 (SAKA)

MEASURES TO CHECK CYBER CRIME

**1271. SHRI P.C. MOHAN:
SHRI KAPIL MORESHWAR PATIL:
SHRI RAJAN VICHARE:
SHRI L.S. TEJASVI SURYA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cyber crime cases registered since 2014 and the number of cases pending on trial, conviction achieved and rejected, State-wise and year-wise;

(b) whether the Government proposes to bring new laws, provide more facilities to police/investigation agencies and equip police forces across country to tackle cyber the increasing crimes in the country;

(c) if so, the details thereof;

(d) whether there is any proposal to set up a cyber-crime training centre in Bengaluru given that the silicon city is equipped with the relevant IT technology to impart training to police forces across the country;

(e) if so, the details thereof; and

(f) the other measures taken to deal with all kinds of cyber crimes in a comprehensive and coordinated manner?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) : As per data maintained by National Crime Records Bureau, the State/UT wise details of cyber crime cases registered during 2014 to 2019 is at

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(b) to (f): 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India and States/UTs are primarily responsible for the prevention, detection, investigation and prosecution of crimes through their law enforcement machinery. The Law Enforcement Agencies (LEAs) take legal action as per provisions of law against the cyber crime offenders. The Ministry of Home Affairs (MHA) supplements the initiatives of the State Governments through various advisories and schemes for their capacity building.

Ministry of Home Affairs has provided financial assistance to all the States & UTs under Cyber Crime Prevention against Women & Children (CCPWC) scheme to support their efforts for setting up of cyber forensic-cum-training laboratories, training, and hiring of junior cyber consultants. Cyber forensic-cum-training laboratories have been commissioned in 16 States including Karnataka (Bengaluru). The Central Government has taken steps for spreading awareness about cyber crimes, issuance of alerts/ advisories, capacity building/training of law enforcement personnel/prosecutors/judicial officers, improving cyber forensic facilities etc.

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The Government has established Indian Cyber Crime Coordination Centre (I4C) to provide a framework and eco-system for LEAs to deal with the cyber crimes in a comprehensive and coordinated manner. The Government has launched the National Cyber Crime Reporting Portal (www.cybercrime.gov.in), to enable public to report incidents pertaining to all types of cyber crimes, with a special focus on cyber crimes against women and children.

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State/UT-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Cases Discharged (CDS), Cases Acquitted (CAQ), Cases Pending Trial at the end of the year (CPTEY), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Total																												
SL	State/UT	2014										2015										2016						
		CR	CCS	CON	CDS	CAQ	CPTEY	PAR	PCS	PCV	CR	CCS	CON	CDS	CAQ	CPTEY	PAR	PCS	PCV	CR	CCS	CON	CDS	CAQ	CPTEY	PAR	PCS	PCV
1	Andhra Pradesh	282	90	9	0	15	314	236	116	10	536	139	19	0	42	379	522	197	23	616	144	15	0	36	456	307	177	18
2	Arunachal Pradesh	18	0	0	0	0	1	2	0	0	6	5	0	0	0	6	4	4	0	4	1	0	0	0	7	1	1	0
3	Assam	379	22	1	0	1	21	351	22	1	483	84	11	0	8	86	457	83	11	696	114	3	0	17	180	699	117	3
4	Bihar	114	15	1	0	0	14	111	17	1	242	59	1	0	1	71	1567	116	1	309	105	1	0	16	159	285	110	1
5	Chhattisgarh	123	58	0	0	1	60	105	83	0	103	93	19	0	9	125	99	115	29	90	77	18	0	32	152	105	96	19
6	Goa	62	5	1	0	0	11	14	9	2	17	5	0	0	2	14	5	3	0	31	9	0	0	1	22	18	14	0
7	Gujarat	227	71	0	0	0	88	174	109	0	242	119	0	0	5	202	272	310	0	362	146	0	0	4	344	298	231	0
8	Haryana	151	62	3	0	35	150	121	101	4	224	87	2	0	24	211	205	189	2	401	98	12	0	33	263	148	113	14
9	Himachal Pradesh	38	14	0	0	4	91	16	36	0	50	26	1	0	5	111	38	28	1	31	8	0	0	8	111	15	9	0
10	Jammu & Kashmir	37	3	0	0	2	23	4	3	0	34	7	0	0	1	29	12	9	0	28	11	0	0	1	39	21	18	0
11	Jharkhand	93	24	0	0	10	14	57	29	0	180	37	3	0	6	42	172	41	5	259	103	22	0	6	117	288	121	22
12	Karnataka	1020	118	2	0	5	211	372	177	2	1447	186	3	0	25	372	293	264	3	1101	199	7	0	40	524	318	271	7
13	Kerala	450	168	12	0	39	464	283	209	13	290	219	8	0	59	615	191	267	8	283	160	3	0	53	719	227	176	3
14	Madhya Pradesh	289	237	6	0	3	297	386	386	15	231	143	4	0	4	431	230	221	5	258	144	12	0	14	549	261	242	14
15	Maharashtra	1879	445	3	0	16	991	942	641	3	2195	438	2	0	41	1381	825	720	4	2380	502	6	0	27	1849	1009	768	12
16	Manipur	13	1	0	0	0	1	3	1	0	6	0	0	0	1	0	0	0	0	11	6	0	0	0	7	10	6	0
17	Meghalaya	60	11	0	0	0	10	12	12	0	56	17	1	0	0	26	20	18	2	39	6	0	0	0	32	1	6	0
18	Mizoram	22	4	0	0	0	4	4	4	0	8	11	8	0	2	3	18	11	10	1	2	2	0	0	3	2	2	2
19	Nagaland	0	1	0	0	0	1	0	1	0	0	0	0	0	1	0	0	0	0	2	0	0	0	0	1	1	0	0
20	Odisha	124	17	0	0	0	17	17	17	0	386	65	0	0	0	81	110	90	0	317	135	4	0	19	193	150	151	7
21	Punjab	226	62	7	0	23	199	159	73	7	149	64	17	0	54	192	136	95	24	102	67	15	0	57	187	137	102	21
22	Rajasthan	697	161	7	0	0	216	248	248	8	949	185	10	0	5	385	295	280	11	941	117	6	0	13	501	226	189	10
23	Sikkim	4	0	0	0	0	0	2	0	0	1	1	0	0	2	1	1	0	0	1	0	0	0	1	1	1	0	0
24	Tamil Nadu	172	23	3	0	0	65	120	28	5	142	77	6	0	6	130	125	88	8	144	53	2	0	12	169	96	77	2
25	Telangana	703	61	1	0	36	85	429	80	1	687	105	15	0	18	133	430	136	25	593	182	0	0	47	245	451	211	0
26	Tripura	5	0	0	0	0	0	1	0	0	13	0	0	0	0	1	8	0	0	8	4	0	0	0	5	8	4	0
27	Uttar Pradesh	1737	267	7	0	3	320	1223	383	8	2208	789	89	0	50	970	1699	1375	112	2639	1094	58	0	38	1968	2374	1439	80
28	Uttarakhand	42	21	0	0	0	36	39	37	0	48	15	5	0	1	45	23	16	7	62	25	14	0	9	47	40	37	18
29	West Bengal	355	79	2	0	11	89	212	90	2	398	154	0	0	19	224	287	170	0	478	133	0	0	38	319	416	154	0
	TOTAL STATE(S)	9322	2040	65	0	204	3793	5643	2912	82	11331	3130	224	0	387	6269	8044	4847	291	12187	3645	200	0	522	9169	7913	4842	253
30	A&N Islands	13	2	0	0	0	3	5	3	0	6	4	0	0	0	7	2	4	0	3	1	0	0	1	7	1	1	0
31	Chandigarh	55	24	6	0	26	79	45	24	8	77	17	4	0	14	33	22	20	4	26	23	1	0	16	39	26	23	1
32	D&N Haveli	3	0	0	0	0	0	1	0	0	0	1	0	0	0	1	0	1	0	1	3	0	0	0	4	3	3	0
33	Daman & Diu	1	1	0	0	0	1	2	2	0	1	0	0	0	0	1	0	0	0	0	0	0	0	0	1	0	0	0
34	Delhi	226	49	5	0	12	79	56	57	5	177	53	3	0	5	124	53	55	3	98	35	0	0	3	156	47	40	0
35	Lakshadweep	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	1	0	0	0
36	Puducherry	1	0	0	0	0	2	0	0	0	0	1	3	0	0	0	0	1	4	2	4	0	0	0	4	0	4	0
	TOTAL UT(S)	300	76	11	0	38	164	109	86	13	261	76	10	0	19	166	77	81	11	130	67	1	0	20	212	77	71	1
	TOTAL (ALL INDIA)	9622	2116	76	0	242	3957	5752	2998	95	11592	3206	234	0	406	6435	8121	4928	302	12317	3712	201	0	542	9381	7990	4913	254

Source: Crime in India

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SL	State/UT	2017										2018										2019									
		CR	CCS	CON	CDS	CAQ	CPTEY	PAR	PCS	PCV		CR	CCS	CON	CDS	CAQ	CPTEY	PAR	PCS	PCV		CR	CCS	CON	CDS	CAQ	CPTEY	PAR	PCS	PCV	
1	Andhra Pradesh	931	198	4	0	70	563	388	269	5	1207	243	10	9	33	705	522	412	14	1886	235	3	0	53	830	452	344	5			
2	Arunachal Pradesh	1	0	0	0	0	4	0	0	0	7	0	0	0	0	4	0	0	0	8	0	0	0	0	4	1	0	0			
3	Assam	1120	179	0	0	1	358	1261	726	0	2022	201	3	1	38	490	1730	224	3	2231	349	13	0	53	773	1636	733	13			
4	Bihar	433	251	2	0	19	382	884	265	3	374	229	0	0	0	611	357	330	0	1050	288	4	0	46	849	1014	519	17			
5	Chhattisgarh	171	78	9	4	8	183	128	127	9	139	78	3	0	13	245	118	109	3	175	94	13	0	23	303	139	136	19			
6	Goa	13	4	0	1	0	25	1	6	0	29	2	1	0	1	25	3	3	1	15	20	0	0	1	44	3	25	0			
7	Gujarat	458	190	0	0	2	524	472	437	0	702	334	0	0	2	856	786	647	0	784	447	0	0	8	1295	1083	1064	0			
8	Haryana	504	130	11	0	77	318	211	197	12	418	184	5	0	34	461	260	252	5	564	188	6	0	40	603	314	288	10			
9	Himachal Pradesh	56	15	2	0	14	111	34	17	2	69	25	0	0	2	131	19	27	0	76	20	2	0	4	144	44	24	2			
10	Jammu & Kashmir	63	11	0	0	4	47	17	12	0	73	14	0	0	6	55	19	19	0	73	18	0	0	4	69	22	22	0			
11	Jharkhand	720	115	3	2	4	224	368	155	3	930	186	34	0	15	361	450	362	38	1095	344	19	0	16	670	402	568	19			
12	Karnataka	3174	130	0	0	39	614	294	163	0	5839	139	1	0	43	706	378	198	1	12020	111	9	0	26	781	446	183	10			
13	Kerala	320	144	8	0	43	609	240	159	9	340	203	8	3	31	744	298	256	12	307	176	2	0	33	873	220	214	2			
14	Madhya Pradesh	490	349	7	2	7	809	544	548	9	740	575	19	3	54	1308	735	808	25	602	405	18	4	13	1673	659	531	24			
15	Maharashtra	3604	720	11	0	48	2422	1716	1196	10	3511	1052	10	1	50	3403	2118	1449	22	4967	980	7	2	45	4310	1739	1470	9			
16	Manipur	74	0	0	0	0	7	25	0	0	29	0	0	0	0	7	8	0	0	4	0	0	0	0	7	8	0	0			
17	Mehalaya	39	1	0	0	1	32	8	1	0	74	0	0	0	0	32	12	0	0	89	2	0	0	0	34	3	3	0			
18	Mizoram	10	7	2	0	1	4	10	7	2	6	2	0	0	0	6	3	2	0	8	4	0	0	0	10	5	5	0			
19	Nagaland	0	0	0	0	0	1	0	0	0	2	1	0	0	1	1	2	1	0	2	0	0	0	0	1	0	0	0			
20	Odisha	824	143	1	0	4	331	200	200	1	843	219	0	0	2	548	254	284	0	1485	220	0	0	0	768	316	351	0			
21	Punjab	176	60	2	2	21	96	223	111	2	239	80	5	1	19	150	258	118	7	243	90	5	3	26	205	259	118	9			
22	Rajasthan	1304	184	5	7	11	661	374	357	5	1104	232	2	1	8	882	418	411	3	1762	312	35	14	9	1135	571	556	41			
23	Sikkim	1	0	0	0	0	0	0	0	0	1	1	0	0	0	1	1	1	0	2	1	0	1	0	1	3	2	0			
24	Tamil Nadu	228	70	0	0	9	222	208	99	0	295	131	11	1	24	314	326	185	11	385	113	8	1	9	408	400	161	10			
25	Telangana	1209	266	1	0	64	327	808	428	1	1205	480	0	0	29	581	699	601	0	2691	847	10	0	128	996	748	1564	11			
26	Tripura	7	1	0	0	1	5	3	1	0	20	0	0	0	0	5	4	0	0	20	4	0	0	0	9	1	5	0			
27	Uttar Pradesh	4971	1700	79	2	42	3545	2726	2576	83	6280	2325	373	7	89	5400	3437	3238	445	11416	3705	201	30	46	8597	4324	5258	272			
28	Uttarakhand	124	47	1	0	1	92	55	58	2	171	55	2	0	2	143	92	75	3	100	40	1	0	0	182	71	72	1			
29	West Bengal	568	133	1	0	3	414	266	99	1	335	186	3	0	8	512	159	198	3	335	186	3	0	8	512	159	198	3			
	TOTAL STATE(S)	21593	5126	149	20	494	12930	11464	8214	159	27004	7177	490	27	504	18687	13466	10210	596	44395	9199	359	55	591	26086	15042	14414	477			
30	A&N Islands	3	2	0	0	1	6	1	2	0	7	9	0	0	0	15	2	13	0	2	0	0	1	0	14	0	0	0			
31	Chandigarh	32	13	1	0	5	43	30	20	1	30	13	3	0	7	39	13	13	3	23	9	5	0	7	36	14	14	6			
32	D&N Haveli	1	1	0	0	0	5	1	1	0	0	0	0	0	0	5	0	0	0	0	0	0	0	0	4	0	0	0			
33	Daman & Diu	0	0	0	0	0	2	0	0	0	0	0	0	0	2	0	0	0	0	3	0	0	0	0	2	1	0	0			
34	Delhi	162	38	2	2	0	192	105	69	2	189	32	2	9	1	212	83	49	2	115	58	2	1	11	255	147	80	2			
35	Lakshadweep	0	0	0	0	0	0	0	0	0	4	0	0	0	0	0	2	0	0	4	0	0	0	0	0	0	0	0	0		
36	Puducherry	5	0	0	0	0	4	0	0	0	14	3	0	0	1	6	3	3	0	4	3	0	0	0	9	8	8	0			
	TOTAL UT(S)	203	54	3	2	6	252	137	92	3	244	57	5	9	9	279	103	78	5	151	70	7	2	18	320	170	102	8			
	TOTAL (ALL INDIA)	21796	5180	152	22	500	13182	11601	8306	162	27248	7234	495	36	513	18966	13569	10288	601	44546	9269	366	57	609	26406	15212	14516	485			

Source: Crime in India

Note : Due to non-receipt of data from West Bengal in time for 2019, Data furnished for 2018 has been used
